Setting up of a Military Station in Assam

2582. SHRI PRITHIBI MAJHI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have decided to set up a military station in Assam; and
- (b) if so, by which date land for this purpose would be acquired?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D.L. BAITHA): (a) There is no proposal to set up any new Military Station, in Assam.

(b) Does not arise.

Expired Drugs in South Avenue CGHS Dispensary

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2583, SHRI S, VIDUTHALAI VIRU-MBI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to news item which appeared in the Sunday Mail dated the 24th October, 1988 under the caption 'Patients Get Expired drugs';
- (b) if so, whether any inquiry has been ordered into the functioning of South Avenue CGHS dispensary; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAML LY 'WELFARE (SHRI RAFIQUE ALAM): (a) No such news item appears to have been published in the weekly Newspaper 'Sunday Mail' dated 23—29 October, 1988,

(b) and (c) Does not arise in view of answer to (a) above.

Number of vacancies of SC/ST in Central Government and public undertakings

2584. SHRI BHUVNESH CHATUR-VEDI: Will the PRIMF MINISTER be pleased to state:

- (a) what is the number of vacancies for Scheduled Castes and Scheduled Tribes in Central Government, State Governments and Public Sector Industries;
- (b) the number of persons recruited against these vacancies after launching of the special drive by Government, recently;
- (c) by when all the seats are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) According to the reports re-ceived as on 28th June, 1989, about 27000 vacancies in Central Government posts have been identified by various Ministries/Departments for the purpose of undertaking the Special Recruitment Drive to clear the carried forward reservations for SCs/STs as on 30th April, 1989. Recruitment under the Special Recruitment Drive is to be completed by 31st August, 1989 except in the case of the Ministry of Railways who will complete the task by 30th September, 1989. The drive has also been extended to the public sector undertakings who have identified over 9000 vacancies, recruitment to which is expected to be completed by the end of October, 1989. The number of vacancies filled will be known only after the target dates.

As far as the State Governments are concerned, as the State Public Services are included in the State list of the Seventh Schedule to the Constitution and are within the exclusive jurisdiction of the State Governments, no information is maintained or monitored by the Contral Government.